

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Review Petition No. 7 of 2016 in  
Appeal No.99 of 2015**

**Dated : 3<sup>rd</sup> October, 2016**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Powergrid Corporation of India Ltd. ...Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant : Mr. M. G. Ramachandran,  
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1  
Mr. R. B. Sharma for R.13

**ORDER**

List the matter for hearing on **07.11.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**